

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2016
IVN.P/3(KB)2024, IA(COMPANIES.ACT)/58(KB)2024,
CONT.A./3(KB)2024, IA(COMPANIES.ACT)/94(KB)2024,
IA(COMPANIES.ACT)/89(KB)2023, COMP.APPL/1134(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	ANURAG JHAWAR & ANR. VS CHHOTANAGPUR ROPE WORKS PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] for the Petitioner
Ms. S. Mukherjee, Adv.
Ms. N. Sewak, Adv.
Ms. S. Bose, Adv.

Mr. Joy Saha, Sr. Adv.] For the Respondent No.4
Ms. U. Chakraborty, Adv.
Mr. Anurag Bagarai, Adv.

ORDER

1. Ld. Sr. Counsel / Counsel for the parties present.
2. At request, list this matter on **19.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**